

ITEM NO.9

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).456/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No.274/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No.14/2022 (PIL-W)

(FOR ADMISSION and IA No.2957/2022-GRANT OF INTERIM RELIEF)

W.P.(C) No.1307/2021 (PIL-W)

(FOR ADMISSION and IA No.156180/2021-STAY APPLICATION)

W.P.(C) No.1272/2021 (PIL-W)

(FOR ADMISSION and IA No.150684/2021-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No.1274/2021 (PIL-W)

(FOR ADMISSION and IA No.151370/2021-GRANT OF INTERIM RELIEF and IA No.151371/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.1330/2021 (PIL-W)

(FOR ADMISSION and IA No.158811/2021-GRANT OF INTERIM RELIEF)

W.P.(C) No.1271/2021 (PIL-W)

(FOR ADMISSION and IA No.150650/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 01-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr.Adv.

Mr. Muhammad Ali Khan, Adv.

Mr. Abishek Jebaraj, AOR

Mr. Omar Hoda, Adv.

Ms. Ashima Chauhan, Adv.

Ms. Eesha Bakshi, Adv.

Mr. Kamran Khan, Adv.

Mr. Gopal Sankarnarayanan, Sr.Adv.

Ms. Tanya Srivastava, Adv.

Mr. Shrutanjaya Bhardwaj, Adv.

Ms. Nupur Kumar, Adv.

Mr. Anoop G.Chaudhary, Sr.Adv.

Mr. Varinder Kumar Sharma, AOR
Mr. Varun Thakur, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Brajesh Pandey, Adv.
Ms. Shraddha Saran, Adv.
Mr. B.Paramesh, Adv.

Mr. Manohar Lal Sharma, Petitioner-in-person

Mr. Sanjay Ghose, Adv.
Mr. Vishaal Jogdand, Adv.
Mr. S.G. Patil, Adv.
Mr. Naman Jain, Adv.
Mr. Randhir Kumar Ojha, AOR

Mr. Braj Kishore Mishra, AOR
Mr. Abhishek Yadav, Adv.

Mr. S.Naved, Adv.
Mr. Aakarsh Kamra, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

1. The Registry is directed to verify the date on which Writ Petition (C)No.1271/2021 was filed by Mr. Manohar Lal Sharma, petitioner-in-person, and apprise this Court about the same on 02.08.2022.
2. List on 02.08.2022.

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**